

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HOSHIAR NIRVAIR TRACTORS PRIVATE LIMITED Date of Commencement of Liquidation: 29-08-2025; List of Stakeholders as on Date: 18-10-2025; Name of IP: POOJA GUPTA; Process Number: 1; Last 5 digit of registration number: 14513

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1334871		1334871				NA
2	Liquidation costs incurred till date		80261.25		80261.25				NA
3	Secured financial creditors	1	68814405.31	1	68814405.3				Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	3	17032094	3	15436607		1595487		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1900356	1	1900356				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		5	89161987.56	5	87566500.55		1595487		